

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO.1322**  
ANSWERED ON 18<sup>TH</sup> DECEMBER,2018.

FOOD PROCESSING POLICY

**1322. SHRI HARI MANJHI:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government is formulating any food processing policy, if so, the details thereof;
- (b) whether the Government is consulting with the stakeholders for formulating the policy, if so, the details thereof; and
- (c) whether time limit has been prescribed to form an expert panel for formulating the draft of National Food Processing policy and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SADHVI NIRANJAN JYOTI)

(a): Yes, Madam. The Government is formulating a National Food Processing Policy to give impetus to development of food processing sector in the country. The policy aims at comprehensive development of the food processing sector through appropriate interventions to address the critical gaps hindering growth of the sector, with an overall working goal of providing/increasing income for farmers and better choices for consumers.

(b): The Government is consulting with the stakeholders for formulating the policy, the concerned Ministries/Departments including all State Governments/Union Territories for their comments/suggestions on the proposed policy for various provisions like Fiscal Incentives, Electricity Duty Concession, Water Supply, Registration and Stamp Duty Exemption, Land Related Issues and Operation of Single Window clearance, etc.

(c): No, Madam.

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